

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF _____

Applicant (s)

Respondent (s)

Advocate for
Applicant (s)

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

O.A. No. 293/2004

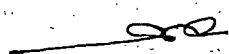
Date of Order: 13.07.2005


Mr. B. Khan, counsel for applicant.

Mr. K.K. Shah, counsel for respondents.

At the very out set, the learned counsel for the applicants states that the applicant has been allowed promotion for the next post and posting at his desired place at Banar itself. In this view of the matter, he does not press this Original Application since the same is rendered infructuous. The factual aspect of the matter is not disputed by the other side.

In view of the subsequent development and the statement made at bar by the learned counsel for the applicant, the Original Application is disposed of as having become infructuous. No costs.


(G R Patwardhan)
Administrative Member


(J K Kaushik)
Judl. Member

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Blair
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